

Annexure - 1																
Name of Corporate debtor		M/s. Lakshmi Apparels and Wovens Limited				Date of Commencement of Liquidation:				22/06/2018		List of Stakeholders as on		15/07/2021		
List of secured financial creditors																
Sl.No	Name of Creditor	Identification No	Details of Claim Received		Details of claim admitted							Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of Claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	IDBI Bank Limited	CIN: U65190MH2004GD148838	03.08.2018	129,439,838	129,439,838	Term Loans and Working capital loans	129,439,838	Yes	1. Machinery : Realisable Sale Value Rs.104 crore (date of valuation: 28-07-2017) 2. Mortgage of leasehold rights of 5 acres of Land at Plot No.LL SIPCOT Industrial Growth Centre, Perururasi, Erode District. Realisable Sale Value Rs.2.53 crore 3. Mortgage of 10.42 acres of land in gargy^ sed Officer Village [S.F.No. 11/3A (2.88 acres), 11/3B (3 - 1.2 acres), 11/4 (1.44 acres), 11/5 (1.50 acres), 11/6 (1.48 acres)] Realisable Sale Value Rs. 3.35 crore	Nil	8%	Nil	Nil	Nil	Nil	The Corporate Debtor books are not updated after 2014. Hence interest entries are not reflected in the books of Corporate Debtor. The Bank Statements of IDBI bank are reviewed and the interest is provided only upto 22/06/2018 only. Hence after the verification the claim is admitted in full.
2	JM Financial Asset Reconstruction Company Limited	CIN: U67190MH2007PL174287	03.08.2018	1,479,901,310	1,479,901,310	Corporate Guarantee for Associate concern loans	1,479,901,310	Yes	All facilities are secured as an Exclusive mortgaged / charge on the freehold land and building at in Tirupur Registration District, Sular Sub Registration District, Palladam Taluk, in Paruvai village comprised within the limits of Palladam Panchayat, lands in S.F.No.11/7 extending to panjai-nee 1.10.5 corresponding to Panjai Ac.2.73 with assessment Rs.3.06 together with a right of way in all mamool pathways. The land is comprised within the limits of Palladam Panchayat.	Nil	92%	Nil	Nil	Nil	Nil	The Corporate Debtor has provided one of its property as a security for the Loan availed by VTX Industries Limited. (Group company of Corporate Debtor). The Security has been provided for 90 Crores loan and the outstanding Principal balance of the said Loan is 71 crore plus interest of 76.5 Crore (Total Claim 147.99 Crore) The security interest of the claimant is evidence with all respective claims Considering the Mortgage of the property in favour of the lender, the claim is being admitted in full and is payable to the extent of the realisable value of the Mortgaged Asset.
TOTAL				1,609,341,148	1,609,341,148		1,609,341,148				100%					